

**Dr. SHAIK MOHD.FAZULULLA
REGISTRAR (RECRUITMENT)**



**AMARAVATI
PIN-522 239**

NOTIFICATION

ROC.NO.5/2025-RC

DATED 12.02.2026

REF: Notification No.5/2025-RC, dated 04.02.2026 placing the schedule for *Viva Voce* for recruitment to 50 posts (40 Direct Recruitment and 10 Recruitment by Transfer) of Civil Judge (Junior Division) 2025 on the website of High Court. - **REVISED SCHEDULE** - notified.

Anent to the reference, the **REVISED SCHEDULE** for *Viva Voce* is as follows:

Sl. No.	Date of Viva Voce	Number of Candidates	Hall ticket numbers of candidates for Viva Voce
1	02.03.2026	24	JCJ25010, JCJ25016, JCJ25032, JCJ25034, JCJ25035, JCJ25041, JCJ25047, JCJ25056, JCJ25074, JCJ25075, JCJ25080, JCJ25083, JCJ25084, JCJ25085, JCJ25087, JCJ25088, JCJ25089, JCJ25092, JCJ25094, JCJ25095, JCJ25097, JCJ25102, JCJ25103, JCJ25105.
2	03.03.2026	24	JCJ25107, JCJ25111, JCJ25116, JCJ25118, JCJ25122, JCJ25123, JCJ25128, JCJ25129, JCJ25132, JCJ25133, JCJ25135, JCJ25144, JCJ25152, JCJ25165, JCJ25168, JCJ25169, JCJ25170, JCJ25171, JCJ25172, JCJ25173, JCJ25179, JCJ25187, JCJ25191, JCJ25202.
3	09.03.2026	24	JCJ25203, JCJ25208, JCJ25209, JCJ25210, JCJ25212, JCJ25214, JCJ25220, JCJ25222, JCJ25225, JCJ25228, JCJ25239, JCJ25242, JCJ25243, JCJ25244, JCJ25246, JCJ25249, JCJ25255, JCJ25256, JCJ25257, JCJ25274, JCJ25277, JCJ25279, JCJ25283, JCJ25285.
4	10.03.2026	24	JCJ25289, JCJ25295, JCJ25297, JCJ25298, JCJ25303, JCJ25309, JCJ25317, JCJ25321, JCJ25326, JCJ25329, JCJ25333, JCJ25334, JCJ25335, JCJ25336, JCJ25340, JCJ25359, JCJ25366, JCJ25368, JCJ25373, JCJ25375, JCJ25384, JCJ25404, JCJ25412, JCJ25427.

12.02.2026

5	11.03.2026	22	JCJ25433, JCJ25436, JCJ25438, JCJ25442, JCJ25447, JCJ25451, JCJ25459, JCJ25469, JCJ25473, JCJ25484, JCJ25485, JCJ25492, JCJ25493, JCJ25512, JCJ25514, JCJ25515, JCJ25523, JCJ25524, JCJ25533, JCJ25541, JCJ25234, JCJ25325.
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The qualified candidates under direct recruitment shall produce all the original certificates in support of their application, such as, date of birth/SSC, Educational qualifications, Enrolment certificate, certificate of practice at Bar (if they are practicing), two testimonials, Community Certificate, Non-Creamy layer certificate in respect of the BC category, and written examination hall ticket, at the time of the *Viva Voce*.

And, it is further informed that, the qualified candidate under Recruitment by Transfer shall produce all the original certificates in support of Date of Birth, Educational Qualifications, Service Certificate in the eligible category, Departmental enquiries and orders thereon (if any) and written examination Hall Ticket, at the time of *Viva Voce*.

The candidates are required to appear before the Registrar (Recruitment) **at 11.00 A.M. on date of *Viva Voce*** for verification of certificates/ documents by the Registry and thereafter to appear for the *Viva Voce*.

No separate call letters will be sent to the candidates. The downloaded copy of this Notification is sufficient to appear for the *Viva Voce*. No T.A. and DA will be paid.

REGISTRAR (RECRUITMENT)

